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**THE RESTORATION OF LEGAL PROCEEDINGS
REGULATION
No. I of 1858 Fasli**

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*TRANSLATION

THE RESTORATION OF LEGAL

PROCEEDINGS REGULATION, 1358 F.

No. I of 1358 Fasli.

(Received the assent of H.E.H. the Nizam on 2nd Zilhaj 1367H./
6th Azur 1358 F.).

Whereas it is deemed expedient to provide for the establishment of status quo by restoration of Legal Proceedings which were dismissed for default or decided ex-parte on account of disturbed conditions prevailing in the State ; It is hereby ordered as follows :—

1. This Regulation may be called the Restoration of Legal Proceedings Regulation, 1358 Fasli ; it shall come into force in the whole of H.E.H. the Nizam's Dominions from the date of its publication in the Jarida. Short title,
Commence-
ment and
extent.

2. Notwithstanding any thing contained in any law for the time being in force all proceedings by way of applications, petitions, suits, appeals, revisions or reviews dismissed for default or decided ex-parte on or after 25th Farwardi 1357 F. to 31st Azur 1358 F. in the Judicial Committee, High Court or Civil and Criminal Courts or in the departments of Revenue or Atiyat including Sarf-e-khas Mubarak and Jagirs in view of the fact that litigants or their lawyers, as the case may be, were unable to attend or did not attend their business or profession shall be restored or re-admitted after setting aside ex-parte decision on the application of any party or his lawyer. Restoration
of certain
Legal
Proceedings.

3. Any suit, appeal, execution petition or any other application which could not be instituted on or after †[1st Isfandar, 1357 F. to 30th Dai 1358 F.] on account of the said disturbed conditions, if filed on or before †[31st Bahman 1358 Fasli] shall be deemed to have been filed within the period prescribed therefor. Extension
of period.

* The original Regulation which is in urdu was published in the 1st Supplementary Jarida No. I, dated 7th Azur, 1358 Fasli.

† As amended by Regulation No. XIV of 1358 Fasli published in Jarida No. 13, dated 29th Bahman, 1358 Fasli.

